

Dr - 9/3/17

DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)

In the Court of CJM Bareilly

Sl. No.	Case number	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
						The proposed fine may be deposited in Account number _____ (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Chalan/Deposit slip. (The details of the Scheme and Chalan forms are available on this website)
NIL						

Prepared by: [Signature]
 Checked by: [Signature]

[Signature]
 Chief Judicial Magistrate
 BAREILLY

730 09.3.11

DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)

In the Court of ACJM (P) Bareilly

Sl. No.	Number	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
		<u>NIL</u>				The proposed fine may be deposited in Account number _____ (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)

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ACJM IV BAREILLY

**DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE
FAST DEPOSIT SCHEME' (POWER IVOT) ACCOUNT IN STATE BANK OF
INDIA)**

In the Court of A. C. J. M. VII

दिनांक 9/3/17

Sl. No.	Number	Name of Parties	Under Section/Act	Police Station / Department	Proposed Fine	Remarks	
		<u>NIL</u>					The proposed fine may be deposited in Account number (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)


 अपर मुख्य न्यायिक मजिस्ट्रेट
 कक्ष सं. 07
 बरेली

**DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE
FIRST DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF
INDIA)**

Dt - 9/03/2017

In the Court of जे. वसुध. फरीदपुर बेल्की

Case Number	Name of Parties	Under Section/Act	Police Station / Department	Proposed Fine	Remarks
					The proposed fine may be deposited in Account number (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)
	NIL				

रामकृष्ण - 44
जानकनी - 3

27

**जुडिशियल मजिस्ट्रेट
फरीदपुर (बेल्की)**

A.C.J.M.I

DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)

9/3/17

In the Court of.....A.C.J.M.I

Case Number	Name of Parties	Under Section/Act	Police Station / Department	Proposed Fine	Remarks
		NIL			The proposed fine may be deposited in Account number (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)

BY ORDER

A.C.J.M.-I
BAREILLY